

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 36 of 2015 in
DFR NO. 2056 OF 2015**

Dated: 27th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Essar Power Gujarat Ltd.

...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Ms. Divya Chaturvedi
Mr. Prabal

ORDER

Issue notice to the Respondents returnable on 15.02.2016. Dasti in addition is permitted.

List the matter on **15.02.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/dk